

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

19.

TP/42(MB)/2016

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2024**

NAME OF THE PARTIES:

Aneesha Dutt
Vs
Northbridge Capital Ltd.

SECTION: 241(1) OF THE COMPANIES ACT, 2013.

ORDER

This matter is heard through Video Conference:

1. Mr. Shivam Wadhwa, Ld. Counsel for the Petitioners present.
2. At the request of the Counsel for the Petitioner, list this matter on **13.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)